

ITEM NO.21

COURT NO.5

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Miscellaneous Application No. 766/2022 in W.P.(CrI.) No. 39/2022

(Arising out of impugned final judgment and order dated 08-02-2022 in W.P.(CrI.) No. 39/2022 passed by the Supreme Court Of India)

MOHAMMAD AZAM KHAN

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No.62399/2022-EXEMPTION FROM FILING O.T. and IA No.62398/2022-  
APPROPRIATE ORDERS/DIRECTIONS )

Date : 06-05-2022 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv.  
Mr. Niazm Pasha, Adv.  
Mr. Lzafeer Ahmad B. F., AOR  
Mr. Zubair Khan, Adv.  
Mr. Aditya Samaddar, Adv.

For Respondent(s) Mrs. Garima Prasad, Sr. Adv. (AAG)  
Mr. Ajay Vikram Singh, AOR  
Mrs. Priyanka Singh, Adv  
Mr. Narender Rana, Adv.  
Mr. Neelambar Jha, Adv

UPON hearing the counsel the Court made the following  
O R D E R

List on 11.05.2022.

(Geeta Ahuja)  
Court Master

(Anand Prakash)  
Court Master